

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This the 08th day of **JANUARY, 2020**.

ORIGINAL APPLICATION NO. 1706 OF 2014

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MS NAINI JAYASEELAN, MEMBER (A)**

1. Anil Kumar Khare Son of Late Krishnas Murari Khare, Resident of House No. D-93A Natwar Nagar Dhausi Pyau Mathura, posted as Station Master, Railway Station Parkhan (Northern Central Railway) Agra Region AgraApplicant.

VERSUS

1. Union of India through its Secretary, Indian Railway, Rail Bhawan, New Delhi & OrsRespondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri U N Sharma

O R D E R

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

List revised.

2. None present for the applicant. Shri U N Sharma, learned counsel for the respondents is present.

3. On earlier listed dates also i.e., 21.05.2018, 07.08.2018, 12.11.2018 13.05.2019, 06.08.2019 and 26.08.2019, nobody appeared for the applicant.

4. It seems that the applicant has lost interest in pursuing the OA. Accordingly, the OA is dismissed in default and for non prosecution.

**(NAINI JAYASEELAN)
MEMBER-A**

**(RAKESH SAGAR JAIN)
MEMBER-J**

Arun..